

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH  
(Office of the Registrar Judicial, Srinagar)**

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**NOTICE**

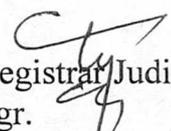
It is notified for the information of all the concerned that in view of the casual absence of her ladyship **Hon'ble Ms.Justice Sindhu Sharma** today the 20<sup>th</sup> July,2022, the cases listed before the SB-III headed by her ladyship in the Regular Cause List on the aforesaid date, shall stand transferred to the SB-IV presided over by his lordship **Hon'ble Mr.Justice Sanjay Dhar**, *except assigned habeas corpus and part heard matters of said bench i.e; SB-III.*

Dated:- 20.07.2022

Sd/-  
Registrar Judicial,  
Srinagar.

Copy to :-

1. Secretary & Bench Secretary to Hon'ble Mr.Justice Sindhu Sharma for information.They shall get the files transmitted to the transferee court and make the staff available in the said court.
2. Secretary & Bench Secretary to Hon'ble Mr.Justice Sanjay Dhar, for information.
3. Notice boards.
4. Office file.
- ✓ 5. I/C NIC for uploading the notice on the official website.
6. I/C Development Team for necessary compliance at his end.

  
Registrar Judicial,  
Sgr.

20.07.22